


MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 05.10.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDENT ADVOCATE'S</i>
1	Shri Farzand Ali ,Advocate	S.B.Criminal Rev.1059/2016,Dr.See ma Sharma v/s State of Raj & Ors	Mr. Rakesh Matoria	Mr.Sunil Mehta
2.	Shri Mulidhar Vaishnav Retd; D.J.	S.b.CivilSecond Appel No.268/2014, Nathhu Ram v/s Nathhu Ram	Mr.Narendra Thanvi	Mr.S.M.Parihar


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”